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Title: Need to revamp the legal education system and prevent the recurrence of violent incidents in law colleges.

SHRI S.K. KHARVENTHAN (PALANI): Sir, Bar Council of India is the statutory body constituted under the provisions of Advocates Act 1961 to monitor the legal education and legal profession in the country. The Ministry of Law and Justice is providing funds to the Bar Council of India for the promotion of Legal Education. The recent incident, which has happened in Chennai at Dr. Ambedkar Government Law College on 12-11-2008, has thrown up many questions about the very existence of Law Colleges and Bar Councils in the country. In the presence of 100 policemen, caste-based violence erupted between two student groups in the college campus and led to brutal attack which left four students with fatal injuries. It is a pity to note that the age old institution is not having any academic atmosphere. There is no updated library. Four of the 20 permanent posts of teachers and 22 part-time teacher posts are lying vacant. As per the provisions of Bar Council of India, for minimum of five hours, the classes are to be conducted everyday but the classes are not conducted even for two hours a day. Moreover, there are no strict attendance rules for students. There are no facilities for sports and cultural activities for the participation of students. Hostels are also not maintained properly. The Bar Council of India is the Central Agency to approve the Law Colleges throughout the country. The Chennai Law College is not having approval after 2006-07. In Tamil Nadu and other States so many Government and Private Law Colleges are functioning like this. Today, the situation is like that without attending single day, anybody can obtain a Law Degree from the few Law Colleges located in Karnataka and Andhra Pradesh. Legal Education in this country is deteriorating day by day.

Hence, I urge upon the Ministry of Law and Justice to take immediate necessary action to revamp the legal education in this country and prevent the recurrence of such unfortunate incidents in the Law Colleges in future.

Sir, further I am requesting the Government of India to establish one National Law School in Tamil Nadu.

MR. SPEAKER: These are private colleges. Why are they making money and not doing things?[\[m25\]](#)